

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 3019

ANSWERED ON- 13/12/2023

REFORM AND EXPANSION OF UNSC

3019. SHRI SELVAGANAPATHI T.M.

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether it is a fact that despite consistent efforts by India, the move for United Nations Security Council reform and expansion has made no progress so far;

(b) if so, the details thereof;

(c) whether it is also true that despite the above, India must continue to push its demand for inclusion in the top global decision-making body, if so, the details thereof;

(d) whether India raised this issue during this year's Summit of the Future at the UN held on September 22-23, 2024; and

(e) if so, the details thereof alongwith the response of G-4 nations all of whom claim a permanent seat at the UNSC thereon?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a to e) The Government of India accords highest priority to getting permanent membership for India in an expanded United Nations Security Council. India remains engaged, both at the bilateral and multilateral level, in this endeavour. India strongly believes that it has all the credentials to be a permanent member of a reformed and expanded UN Security Council that reflects contemporary global realities.

India engages actively in the ongoing Inter-Governmental Negotiations (IGN) on UNSC reforms. India is working alongside other reform-oriented countries through its membership in the G-4 Group (India, Japan, Brazil and Germany) and the L.69 Group (cross- regional group of developing countries from Asia, Africa and Latin America) to build support among the UN Member States for expansion of the UN Security Council. We have also been constantly engaging with countries of the Global South.

The process of reforming the UNSC would require amendments in the United Nations Charter.

As per Article 108 of the UN Charter:"Amendments to the present Charter shall come into force for all Members of the United Nations when they have been adopted by a vote of two thirds of the members of the General Assembly and ratified in accordance with their respective constitutional processes by two thirds of the Members of the United Nations, including all the permanent members of the Security Council".

A large number of countries have supported India's initiatives for reform of the UNSC as well as endorsed our candidature for permanent membership in a reformed UNSC.

Prime Minister in his address at the Summit of the Future reiterated the need for reforms of global institutions. A large number of countries also called for reforms of institutions of global governance, including the UNSC.
